

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **07.04.2026** (TUESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 184/2026	Aakruti Nirmiti Limited Vs Baladi Shekar Shetty Erstwhile Liquidator of the Corporate Debtor & 2 Ors.	Mr. Ravi Rajagopalan	
2.	Comp App (AT) (CH) (Ins) No. 132/2026 For Condone Delay IA No. 397/2026 To dispense with IA No. 398/2026 For Stay IA No. 399/2026	Sundaram Home Finance Ltd Vs Aneetha Subramaniam RP of Call Express Constructions Pvt Ltd	Mr.S Sathiyarayanan	
3.	Comp App (AT) (CH) (Ins) No. 171/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 2 Ors. WITH	Mr. T Ravichandran	
4.	Comp App (AT) (CH) (Ins) No. 172/2026 Interim Injunction IA No. 508/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors. WITH	Mr. T Ravichandran	
5.	Comp App (AT) (CH) (Ins) No. 173/2026 Interim Injunction IA No. 509/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 3 Ors. WITH	Mr. T Ravichandran	
6.	Comp App (AT) (CH) (Ins) No. 176/2026 Interim Injunction IA No. 522/2026	Nithyanantham Ramachandran Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors.	Mr. T Ravichandran	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 179/2026 (With Defects)	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 2 Ors.	Mr. T Ravichandran	
8.	Comp App (AT) (CH) (Ins) No. 190/2026 For Condone Delay IA No. 546/2026 For Stay IA No. 547/2026 (With Defects)	B. Parvathaiah Erst Director of Vivin Laboratories Pvt Ltd Vs Chillale Rajesh, IRP of Vivin Laboratories Pvt Ltd & Anr.	Ms. Subathra Mysamy	
9.	Comp App (AT) (CH) (Ins) No. 191/2026 For Stay IA No. 550/2026 (With Defects)	A Anil Kumar & 6 Ors. Vs Ratnakar Shetty Unishire Life Style Dwellings LLP	Mr. Saikiran	
10.	Comp App (AT) (CH) (Ins) No. 198/2026 For Stay IA No. 567/2026 (With Defects)	Lanco Kondapalli Power Ltd & Anr. Vs Central Transmission Utility of India Limited & Anr.	Mr. Puneet Yadav	
11.	Comp App (AT) (CH) (Ins) No. 199/2026 (With Defects)	Ravindra Beleyur Proprietor of Beleyur & Associates Vs Konduru Prasanth Raju RP, Dreamz Infra India Ltd. & Anr.	Mr. T Ravichandran	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024 To Vacate Stay IA No. 482/2025	S Arun, Suspended Director of Sargam Metals Pvt Ltd Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2
13.	IA No. 286/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 267/2025 For Stay IA No. 767/2025	RK Distilleries Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed

14.	IA No. 285/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 268/2025	BRK Spirits Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed
15.	IA No. 288/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 269/2025	Single Malt Spirits India Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed
16.	IA No. 287/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 270/2025	GSB and Co. LLP Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed
17.	Comp App (AT) (CH) (Ins) No. 359/2025 For Additional Docs IA No. 1075/2025 For Exemption IA No. 1076/2025	Mahalakshmi Enterprises Vs Nadhi Bio Products Pvt Ltd, Rep by its RP, Srinivasa Rao Ravinuthala	Mr. VVSN Raju	Mr. Shabbeer Ahmed
18.	IA No. 17/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 479/2025 For Exemption IA No. 1360/2025 For Stay IA No. 1361/2025 For Additional Docs IA No. 1406/2025	Dr. Badri Prasad Vs TATA Capital Financial Services Ltd & Anr	Mr. K Pawan Jhabakh	
19.	IA No. 1719/2025 (For Condone Delay) IA No. 1720/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 618/2025	Deputy Commissioner of Commercial Tax & GST Vs Sanjay Gupta, Liquidator of Lanco Babandh Ltd	Mr. Anand Das	
20.	IA No. 520/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026 To Adv. Hg. IA No. 563/2026	M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr. WITH	Ms. Raveena Paniker	Mr. AG Sathyanarayana For Caveator

21.	IA No. 521/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No 62/2026 For Stay IA No. 63/2026 To Adv. Hg. IA No. 562/2026	S Chandra Vs Tamilnad Mercantile Bank Limited & Anr.	Ms. Raveena Paniker	Mr.AG Sathyanarayana For Caveator
22.	IA No. 426/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 90/2026 For Stay IA No. 427/2026 (With Defects)	ARSEC (India) Ltd Rep by Asst. Vice President C Anantha Kumar Vs SA Prem Kumar WITH	Mr. Ramesh Kumar Chopra	
23.	IA No. 266/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 91/2026 For Stay IA No. 265/2026 (With Defects)	ARSEC (India) Ltd Rep by Asst. Vice President C Anantha Kumar Vs S Elangovan	Mr. Ramesh Kumar Chopra	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021)	Bank Of Baroda Vs Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Pranava Charan
25.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No. 382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
26.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors. WITH	Mr. CV Shailandhran	Mr. MV Swaroop R2- R4
27.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 For Direction (With Defects) IA No. 1538/2025 To Vacate Stay IA No. 1682/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors	Mr. MV Swaroop	Mr. CV Shailandhran R2 Mr. B Dhanaraj- R7

28.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R6
29.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489 & 964/2025 To Vacate Stay IA No. 953/2025	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors.	Mr. A Ram Kumar	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R5 Mr. Gaurav Chatterjee R7 Mr. Shabbeer Ahmed R8
30.	Comp App (AT) (CH) (Ins) No. 419/2024 For Stay IA No. 1141/2024	Dr. KC Ramaswami Vs GV Ravikumar, RP of Vangal Amman Health Service Ltd & Anr	Ms. V Rajeswari	Ms. PR Vandana- R1 Mr. R Vidhya Shankar R2
31.	Comp App (AT) (CH) (Ins) No. 305/2025 For Stay IA No. 898/2025	PTC India Limited Vs Ravi Shankar Devarakonda, RP of Meenakshi Energy Limited WITH	Mr. Prahalad Bhat	Mr. Edward James
32.	Comp App (AT) (CH) (Ins) No. 307/2025	State Bank of India SAMB-II Vs PTC India Limited	Mr. Edward James	Mr. Prahalad Bhat
33.	Comp App (AT) (CH) (Ins) No. 344/2025	Immaneni Eswara Rao, Erstwhile RP, Vantage Machine Tools Pvt Ltd Vs Canara Bank & Anr	Mr. D Ganesh Raj	Mr. ML Ganesh
34.	Comp App (AT) (CH) (Ins) No. 399/2025	Bank Of Baroda Vs Rayapati Sambasiva Rao & Anr	Mr. VVSN Raju	Mr. L Narasimham
35.	Comp App (AT) (CH) (Ins) No. 506/2025 For Exemption IA No. 1421/2025 For Stay IA No. 1422/2025	RK Distilleries (P) Ltd Vs Sreenivasa Rao Ravinuthala, RP of Nadhi Bio Products Pvt Ltd & 2 Ors.	Mr. Jerin Asher Sojan	
36.	Comp App (AT) (CH) (Ins) No. 539/2025 For Stay IA No. 1517/2025	Sethuraman Balasubramanian, Suspended Director of Lakhari Resources Pvt Ltd Vs Unity Small Finance Bank Limited & Anr	Mr. Akash Balagee	

37.	Comp App (AT) (CH) No. 24/2026 For Exemption IA No. 293/2026	Pankaja Kulkarni Vs Kendra Business Technologies Pvt Ltd & Anr. WITH	Ms. Aishwarya Ananthkumar	
38.	Comp App (AT) (CH) No. 25/2026 (With Defects)	Pankaja Kulkarni Vs Kendra Business Technologies Pvt Ltd & 2 Ors	Ms. Aishwarya Ananthkumar	
39.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. D Srinivasa Rao Party-in-person	Mr. Prashanth Kumar Muddana R1 Mr. VVSN Raju R2
40.	Comp App (AT) (CH) (Ins) No. 98/2026 For Direction IA No. 291/2026 For Stay IA No. 292/2026	D Aparna Vs Canara Bank & 2 Ors.	Mr. Y Suryanarayana	Mr. ML Ganesh R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	TA (AT) No. 278/2021 (Comp App (AT) No. 67/2020) IA No. 984/2025	Manjunath Dasappa & Anr. Vs TransGlobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar
42.	Comp App (AT) (CH) (Ins) No. 303/2021	Pradeep Kumar & 52 Ors. Vs Rajendran, RP of Bristo Foods Pt. Ltd. & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker R2, R4
43.	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022	The Regional Provident Fund Commissioner- II & Anr. Vs Finorchem Ltd	Mr. K Ramu & R Vishnu	Mr. Ravi Rajagopalan
44.	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors	Shivakumar & Suresh	Mr. PK Panner Selvam R1 Mr. Gunasekaran, Liquidator- R2, R3
45.	Comp App (AT) (CH) (Ins) No. 257/2022 For Stay IA No. 541/2022 For Exemption IA No. 542/2022 Leave to file IA No. 543/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1

46.	Comp App (AT) (CH) (Ins) No. 259/2022 For Exemption IA No. 549/2022 For Stay IA No. 550/2022 Leave to file IA No. 551/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
47.	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Rangaswamy, RP of Regen Infrastructure and Services Pvt Ltd. Vs Regen O&M Services Ltd & 3 Ors	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam R2 R3
48.	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	Corporation Transstroy OJSC Vs Dr. GV Narasimha Rao & Anr. WITH	Ms. R Moneshaa	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
49.	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Ms. R Moneshaa	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
50.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt Ltd, Rep by Erstwhile RP Ebenezer Inbaraj Ltd Vs Regen Infrastructure and Service Pvt Ltd & 7 Ors	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam-R2, R3
51.	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt Ltd Vs Valdel Engineers and Constructors Pvt Ltd	Mr. Abhishek Jenasenan	Mr. Perikal K Arjun
52.	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs Om Shakti Renergies Ltd & Anr.	Mr. Arfat Mohammed	Mr. VVSN Raju
53.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Pvt Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwaja Ramasubramaniam

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 613/2025 For Stay IA No. 1707/2025	Amazon Web Services India Pvt Ltd Vs Shailendra Ajmera RP, Think & Learn Pvt Ltd WITH	Mr. Arun Karthik Mohan	Ms. Lakshana Viravalli
2.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd WITH	Ms. Lakshana Viravalli	Mr. Abhijnaan Jha
3.	Comp App (AT) (CH) (Ins) No. 579/2025 For Direction IA No. 1632/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Abhijnaan Jha

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in